

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 114/2014

MAHAVIR SINGH

Appellant(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 05/02/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms. Jentiben, Adv.  
Mr. A. Raghunath, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The learned counsel for the parties shall be at liberty to  
file the additional documents, if any, within a period of four  
weeks.

List again on 28.3.2016.

(M V RAMESH)  
Registrar

MG

Signature Not Verified

Digitally signed by  
Madhu Grover  
Date: 2016.02.05  
16:21:38 SCT  
Reason: